

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.10/66/AMR/2022	Ivn.P/1/2022	66	Annapurna Broadcasting Private Limited Vs. The Regional Director, MCA, Hyderabad & another

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appears for the RD. However, the office shall again inform to the RD to be present by the next date of hearing. List the matter on 06.01.2023.

Ivn.P/1/2022:

Mr.D.Sathwik, Advocate seeks to appear on behalf of the Respondent. For filing vakalathnama and counter, list the matter on 06.01.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**